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ANNEXURE 2: CLAIMS OF OPERATIONAL CREDITORS

Name of the corporate debtor: Gujrat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Operational Creditors (other than Workmen, Employees and Government Dues) as on 07.10.2022

(Amount in ₹) of Amount Remarks, if Amount Amount Amount Details of claim admitted Identification Details of claim received Name of of claim any of any claim rejected No. creditor continge mutual under Details of Amount % share of Natureof Whether Amount Amount Date of Amount verificati nt claim dues, SecurityInterest covered by in total security covered claim claim receipt claimed that may on amount guarantee interest admitted be set off of claims relinquished? security admitted (Yes/No) interest NA 0.00 0.00 NA NA NA NA 2,87,74,300 Operational NA L67120MH20 17/12/2021 2,87,74,300 BSE Limited 05PLC155188 NA 0.00 0.00 NA NA NA NA NA U51109WB20 16/12/2021 36,58,35,000 36,58,35,000 Operational 0% Gauray Vinimay Private 05PTC105176

Notes:

Limited

- As per Regulation 17 of the Liquidation Regulations, the Liquidator received claims from operational creditors after the public announcement of liquidation was made.
- As regards claims submitted after the last date of submission i.e. 3rd December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

